CP No. 84(ND) 2010 RT No.22/2016

Rajneesh Gupta & Ors.

... Petitioners

Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present:

Mr. Sidharth Thukral, Advocate for Mr. Rajansh Thukral

Advocate for petitioners.

Mr. Mast Ram, Practising Company Secretary for Mr. A K Das, Advocate for respondent No.2.

Mr. Mast Ram seeks time to file reply as Mr. A K Das, Advocate was not available. Last opportunity is granted to file reply and arguments on 26.10.2016.

The file was received by transfer from the Company Law Board and taken up for the first time by the Tribunal on 08.07.2016. Service of the parties was effected on 10.08.2016. Arguments were partly heard but in the meantime application was filed seeking to incorporate certain more facts and to place on record some documents. The respondents have been granted last opportunity to file reply on 26.10.2016. In view of the above, a request be submitted to the Hon'ble President, National Company Law Tribunal, New Delhi seeking three months more time for disposal of the case.

(Justice RIP. Nagrath) Member (Judicial)

October 13, 2016

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